

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Thirteenth Lok Sabha)

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## THIRTY-SIXTH REPORT

(Presented on 19.8.2003 )

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-sixth Report.

2. The Committee met on 18 August, 2003 for examination of three Constitution (Amendment) Bills under Rule 294(1)(a) of the Rules of Procedure.

### Examination of Constitution (Amendment) Bills

3. The Committee examined the following three Constitution (Amendment) Bills:-

- (1) The Constitution (Amendment) Bill, 2003  
(Amendment of articles 243ZD and 243ZE) by  
Shri Ramesh Chennithala, M.P.

The Bill seeks to amend articles 243ZD and 243ZE of the Constitution with a view to providing nominations with voting rights to the members of the House of the People and members of the State Legislative Assemblies in the District and Metropolitan Planning Committees which fall under the jurisdiction of their constituencies.

- (2) The Constitution (Amendment) Bill, 2003  
(Amendment of article 275) by  
Shri Ramesh Chennithala, M.P.

The Bill seeks to amend article 275 with a view to providing grants-in-aid to be paid out of the Consolidated Fund of India to the tune of rupees one thousand crore per annum to the State of Kerala for developmental and infrastructural works.

- (3) The Constitution (Amendment) Bill, 2003  
(Amendment of article 51A) by  
Dr. V. Saroja, M.P.

The Bill seeks to amend the Constitution with a view to making it fundamental duty of every citizen to protect and safeguard women from all kinds of violence and to desist from giving or taking dowry or encouraging or advocating the same.

### **Recommendations**

4. The Committee recommend that Shri Ramesh Chennithala and Dr. V. Saroja be permitted to move for leave to introduce their Constitution (Amendment) Bills.

NEW DELHI;

*18 August, 2003*

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*27 Sravana 1925 (Saka)*

P.M. SAYEED,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*